

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 123  
IA/486(AHM)2020  
IA/684(AHM)2020  
in  
CP(IB)/257(AHM)2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Indian Overseas Bank  
V/s  
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Anal Shah, learned counsel  
For the Respondent : Mr. Vishal Raval, Mr. Raju Kothari, learned counsels


**ORDER**

The pleadings are complete.

The matter stands adjourned to 06.09.2021.

Meanwhile, the parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)